

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 51947/2025

[Arising out of impugned final judgment and order dated 28-01-2025 in SAMD No. 318/2018 passed by the High Court of Judicature at Madras at Madurai]

MUTHAMIL MANI & ORS.

Petitioner(s)

VERSUS

AMALANATHAN & ORS.

Respondent(s)

IA No. 47101/2026 - CONDONATION OF DELAY IN FILING

IA No. 47104/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 47103/2026 - EXEMPTION FROM FILING O.T.

Date : 27-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Mr. S.S.Sundar, Sr. Adv.
Mr. Shilp Vinod, AOR
Mr. Harshed Sundar, Adv.
Mr. Narean Murali, Adv.
Mr. Muthuvel Palani, Adv.
Mr. Nawaz Sheriff, Adv.

For Respondent(s) Mr. V Balachandran, Adv.
Mr. Siddharth Naidu, Adv.
Mr. Saurabh Bharadwaj, Adv.
M/S. Ksn & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel appearing for the respondent No.1, list the
matter after four weeks.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR